## Declaration of Assets and Liabilities

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-	1	-
	1	3

		Year. 2. D. A	
I, Mithilabhlum B	Durty fison/dau	ughter/ytte of Late Gayenmoun el Sing- Bihan william Scalaher Reveniere	l S
service and presently working as	Assifer	<u></u>	
give herein below the details of th	e assets (immov	vable, movable, bank balance, etc.) of	
myself, my spouse and dependants	;* <b>:</b>		

mysell A. given)

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be

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				<b></b>		
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		(vanie(s)	Hante	IVEITE	<u> </u>
1 (7)	Casii	37400=1	של בט, נסחבנ	4.01-0=W	10,00=W	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies			NiL	NiL	NiL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	ZZ	NIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ZILVIVEN	6480=w	Lics	6,244=w	
(v)	Motor Vehicles (details of make, etc.)		NIL		13R-01-BU 4252	Miz.
(vI)	Jewellery (give details of weight and value)	NIL	Gold 308 Silver-low	1 Sumpal	NiL	NiL.
(vii)	Other assets, such as values of claims / interests	2 sopan				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also l	also have to be indicated]						
Sr.	Description	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Etc. Name	
No.	Agricultural Land - Location(s) Survey number(s) Extent (Total measurement) Current market value	12 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	(972912 Fakt An Extend An	Name	,		
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Mracal 241	3			
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	न्द्रकान-एमरान-	# 318/07 JS/W 1146				
(IV)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		1412	MIL	Hiv	Fliv	
(v)	Others (such as interest in property)	rliv	MIL	HIL	MIL	MIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(i) Loans from Banks	G. B. T	[0100000=W	
(ii) Loans from financial institutions	7	χ	
(ill) Government Dues: (a) dues to departments dealing with government accommodation	*	*	
(b) dues to departments dealing with supply of water	7	×	
(c) dues to departments dealing with supply of electricity	*	×	
	(I) Loans from Banks (II) Loans from financial institutions (III) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	Financial Institutions(s) / Department (s)  (ii) Loans from Banks  (iii) Loans from financial institutions  (iii) Government Dues: (a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water  (c) dues to departments dealing with supply of water	

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	(d) dues to departments dealing with telephones	NIL	NI'L.
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	Ni'L
	(f) Other dues, if any	NiL	NIL.
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2021-2022 PAN-NO-AUAPA- 8215-13-26012-N	)
	(li) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	۲	*
	(iii) Sales Tax [Only In case of proprletary business]	NIL	Mi <u>L</u> .
1	(iv) Property Tax		

## Personal Detail Ç. GPF/CPF/PRAN No. D.T.S-BLA-1258 (M/F)Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre Seerce tribut Serwice. (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief. Name of Employee: Mithelish Ykunar Alesty Pr Designation: ASSITES A Place: Patana Department: Bikix ... ulolen .. solha

Note:

Date: 1912/2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mike Outya